COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 196 OF 2017

Dated: 5th December, 2017

In the matter of:

Madhya Pradesh Power Management Co. Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

The Bench has not assembled today.

List the matter on <u>5.02.2018</u>.

COURT MASTER